NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.459/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

P.T.O.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company Under Section		Dr. Narendra Sethia & Anr-Vs-Aspective Commodeal Pvt.Ltd. & Ors. 241/242		
			Kanishka Sethia.	Ship Advocat
(4)	Mr. Bish Mr. Bis Ms. Tre	jet Metra, or Alvana Chowdhus weight Kuma Ja Moulick -	, Adr (ia gruten 9/11/17
	Rudhrame	n Bhultaelnja	ute of Fes. Resper	

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 5 are present.

Ld. Counsel for both the parties made a joint request that case may be adjourned as settlement process is going on.

List on 01/12/2017 for hearing.

Interim order passed earlier shall continue till next date of hearing.

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh)